Annexure - 3

Name of Corporate	Neesa Agritech and Foods Limited		Date of Commencement ofLiquidation:	03.02.2026	List of Stakeholders as on	28.07.2026

List of secured financial creditors

Amount in Rs

Sl.No	Name of Creditor	Details of Claim Received		Details of claim admitted							Amount of Contingent Claim	Amount of any mutual dues, that may be setoff	Amount of Claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	Central Bank of India	26.02.2026	55,78,83,472.98	55,78,83,473	Secured	55,78,83,472.98	Yes	Note 1	-	4.49%	0	0	-	0	1. Security Interest is as per Note No. -1.
2	State Bank of India	02.03.2026	2,76,66,87,979.02	2,76,30,46,068.02	Secured	2,76,66,87,979.02	Yes	Note 2		22.25%	0	0	36,41,911.00		1. Security Interest is as per Note No. -2.
3	Rare Asset Reconstruction Ltd	23.02.2026	5,95,81,91,876.00	5,95,81,91,876.00	Secured	5,95,81,91,876.00	Yes	Note 3		47.98%	0	0			1. Security Interest is as per Note No. -3.
	TOTAL		**9,28,27,63,328**	**9,27,91,21,417**		**9,28,27,63,328**				**74.73%**			**36,41,911.00**		
													x		

Notes

1 **Primary Security:** 1. Charge of the entire Current Assets (existing & Future) of the company viz; Raw Materials, Work in process, Finished goods, Stores and Spares, PackingMaterials etc. Bills, Book Debt/Receivables (Book Debts not older than 90 daysJ and other current assets of the Borrower.
Exclusive charge: 1. All piece and parcel of immovable property being Northern side land admeasuring 2225.50 Sq. Mtrs forming 1 /2 part of revenue block/survey No'1281 asmeasuring 4451 Sq. Mts along with construction, constructed , to be constructed being lying and situated at Moie: Visalpur , Distt.-Ahmedabad. Bounded by :- East : Block/Survey No.1282 West Sim ofVillage Godar North : Remaining Part of Block/Survey No.1281, South : Block No. 1280
2. All piece and parcel of immovable property being southern land admeasuring 2225.50 Sq. Mtrs forming 1/2 part of revenue block/survey No 1281 admeasuring 4451 Sq. Mts along with construction, constructed/to be constructed being lying and situated at Moie: Visalpur , Distt.-Ahmedabad. Bounded by East : Block/Survey No.1282 West Sim of Village Godar North : DLR Canal South : Remaining Part of Block/Survey No.1281
Collateral Security: First Charge: Equitable mortgage by way of First Charge on Block no / revenue survey no 544 admeasuring 23168 sq Mtrs. , together with Construction Standing thereon within the village limit of Mouje : Aluva , Taluka: Kalol in the district of Gandhinagar and registration Sub District of kalol in the state of Guiarat. Bounded by : East: Block 545A west : Block No. 519 Paiki 1 North : Mubarakpur-Aluva Road South : Block No. 519 Paiki 1
Second Charge :-1. All that piece and parcel of immovable property bearing plot no 1282 admeasuring 2000 Sq. Mtr. out of total 6981 sq mtr situated at village: Vilaspur, Taluka: Dascroi , District : Ahmedabad, Sub District : Ahmedabad-10 [Vejalpur) earlier Ahmedabad-4 9Paldi) as bounded as under :North: By Fatehwadi Canal (D / 1 / R) South: By block no 1280 East; By Land Belonging to Jivanbhai Shankarbhai, West : By Block No. 1281
2. All that piece and parcel of land bearing plot no. 278 admeasuring 5516 Sq. Mtr. out of total 8094 Sq. Mtr. Situate at Panchratna industriai Esiate , Viiiage- Changodar , Taluka-Sanand , District : Ahmedabad in the registration District of Sanand and Sub-District of Sanand as bounded as under: North: By Block No. 277 South : By Neliya East : By part of land leased out to Neesa Infrastructure India Pvt. Ltd. And thereafter boundary of Navapura village West : By Block no. 279

2 **Collateral Security:**1. All the piece and parcel of the property at Block No. 261 owned by Neesa Agritech & Foods Ltd (Corporate Guarantor of Neesa Infrastructure Limited) Situated at Village - Navapura, Taluka-Sanand, Dist - Ahmedabad Sub District - Sanand admeasuring 8296 Sq. mts.
2. All the piece and parcel of the property at Block No. 278, owned by Neesa Agritech & Foods Ltd (Corporate Guarantor of Neesa Infrastructure Ltd) Situated at Village – Changodr, Taluka-Sanand, Dist - Ahmedabad Sub Dist-Sanand admeasuring 2578 Sq. mts.
3. All the piece and parcel of the property situated at Survey/ Block No. 1282 (Old Survey No. 1272/1, 1272/3) owned by Neesa Agritech & Foods Ltd (Corporate Guarantor of Neesa Infrastructure Ltd) Situated at Village - Visalpur, Taluka - Daskroi, Dist - Ahmedabad Sub Dist - Ahmedabad-4 (Paldi) area admeasuring 4918 Sq. mts (Out of total 6981 Sq. mts)

3 **PART (A) CD in capacity of Borrower Rare ARC (exclusive charge)**
Details of Security:
Survey No- 278, p admesuring 5516 sq. mrts. Changodar, Ahmedabad Gujarat
Survey No- 279/ P, admeasuring 1319 sq. meters, Changodar, Ahmedabad, Gujarat
Plot No- 1282, area 2063 sq. meters out of 6981 sq. mtrs, Dascroi, Ahmedabad, Gujarat
Plot No - B 2, Industrial Area Growth Centre Phase II RIICO, Abu Road Distt Sirohi, Rajasthan, adm. 10,000 sq. mtrs (Lease cancelled by RIICO)
Plot No.- I-1,2 EPIP, RIICO Ind. Area, Neemrana, Alwar, Rajasthan. Adm. 32,368 sq. meters (Lease cancelled by RIICO)
PART (B): CD in the capacity of Corporate Guarantor mortgaged to the loan availed by Neesa Leisure Limited (Exposure of SIDBI).
Plot No - B 2, Industrial Area Growth Centre Phase II RIICO, Abu Road Distt Sirohi, Rajasthan, adm. 10,000 sq. mtrs (Lease cancelled by RIICO)
Plot No.- I-1,2 EPIP, RIICO Ind. Area, Neemrana, Alwar, Rajasthan. Adm. 10,000 sq. meters
PART (C): CD in the capacity of Corporate Guarantor to the loan availed by Neesa Leisure Limited (Exposure of ACRE) (now Rare ARC)
Plot No - I-1,2 EPIP, RIICO Ind. Area, Neemrana, Alwar, Rajasthan. Adm. 10,000 sq. meters (out of land admeasuring 32,368 sq. mtrs) (Owner: NAFL)